GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 970
ANSWERED ON 8TH FEBRUARY, 2018

ELECTRIC VEHICLES

970. SHRI B. SENGUTTUVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government foresees a spurt in the penetration of electric vehicles in India in the near future, if so, the details thereof;
(b) whether the Government has any proposal for test trials of electric vehicles in the country and provide the infrastructural facilities for electric vehicles in coordination with the manufacture of e-vehicles, if so, the details thereof;
(c) whether the infrastructural facilities contemplated to be provided for the e-vehicles relate to setting up of various methods of charging of batteries for various types of vehicles, if so, the details thereof;
(d) whether the Government has identified the States where the infrastructural facilities are to be developed for the e-vehicles, if so, the details thereof; and
(e) the time by which it is likely to become operational?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) Yes, Madam. There has been a trend of an increase in penetration of electric vehicles over past few years.

(b) to (e) As per rule 126 of Central Motor Vehicles Rules, 1989 every manufacturer or importer of motor vehicles shall submit prototype of motor vehicle for test by the testing agencies specified by the Central Government for granting a certificate by that agency as to the compliance of provisions of the Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989.

With a view to provide impetus to domestic manufacturing of hybrid & electric vehicles, the Government of India has formulated a Mission Plan for electric vehicles (including hybrid vehicles) viz. National Electric Mobility Mission Plan 2020 (NEMMP 2020). The NEMMP 2020 provides a road map for facilitating the manufacture and use of electric and hybrid vehicles through a series of interventions in order to support R&D in technology including battery technology, create demand for such vehicles, and to enhance manufacturing of such vehicles significantly by the year 2020. In order to promote manufacturing of hybrid and electric vehicles

and ensure sustainable growth of the same and as a follow up of the mission, Department of Heavy Industry has been running a scheme namely FAME India [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India].

As a pilot project under Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India [FAME] Scheme of the Government, twenty five (25) Charging Stations have been installed at 6 different locations in Bangalore by M/s. Mahindra REVA Electric Vehicles Pvt. Ltd. Department of Heavy Industry has sanctioned following proposal of charging infrastructures under FAME-India Scheme:

Sl. No.	Proposal	Implementing Organisation	Date of Sanction (Date of PISC Meeting)
1.	Proposal for setting up of 50 charging stations in Delhi NCR.	Bharat Heavy Electricals Limited (BHEL)	20th August 2015
2.	Proposal for setting up of 50 Charging Stations in Delhi NCR.	Rajasthan Electronics & Instruments Limited (REIL)	20th August 2015
3.	Proposal for setting up of 200 charging stations (both AC and DC fast) in the cities of Delhi, Jaipur and Chandigarh.	Rajasthan Electronics & Instruments Limited (REIL)	15th June 2017
4.	Proposal for providing 75 AC Smart Charger in Delhi NCR of Delhi.	Consortium of Mahindra – Reva – Ola – Asia Electric	15th June 2017
5.	Proposal for 60 No. Charging Infrastructure in NCR of Delhi.	Lithium Urban Technologies Pvt Ltd.	15th June 2017

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